to thirtynine Missions which have teleprinters installed in their buildings. To twelve Missions without teleprinter facilities, cables containing a summarised version of the communique were sent at an estimated cost of Rs. 5,500.

Written Answers

- (c) There was no element of foreign exchange involved in this expenditure of Rs. 5,870.
- (d) We have not received any such complaint from our Missions.

EDUCATIONAL FACILITIES TO THE CHILDREN OF DEFENCE PERSONNEL

- ♦597. SHRI M. P. BHARGAVA: Will the Minister of DEFENCE be pleased to state:
- (a) whether any complaints have been received from Defence personnel regarding non-admission of their children in educa tional institutions;
- (b) whether representations have also been received from Defence personnel that resident schools and colleges are not avail able in adequate numbers for their children; and
- (c) if the reply to parts (a) and (b) above be in the affirmative, what steps are being taken to redress these grievances 7

THE MINISTER OF DEFENCE PRO-DUCTION IN THE MINISTRY OF DEFENCE (SHRI A. M. THOMAS) : (a) Difficulties in regard to the admission of their children in schools of their choice have been brought to Government's notice by individual service personnel.

- (b) No, Sir.
- (c) The State Governments have been requested to provide certain facilities for education of children of service personnel, and their response is generally encouraging. A number of Central Schools have been started at different stations for children of Central Government servants who are liable to transfer. There are Military Schools, Lawrence Schools and Sainik Schools. In all these schools, which are residential, certain percentages of seats are reserved for children of Defence personnel. 79RS/66—2

♦598. [Transferred to the 315/ August, 1966].

to Questions

BY-ELECTION TO NAGALAND LEGISLATIVE ASSEMBLY

- *599. SHRI N. R. M. SWAMY: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) whether it is a fact that underground hostile Nagas had warned the people of the four constituencies in Nagaland to refrain from casting their votes in the by-elections which were recently held to the Nagaland Legislative Assembly; and
- (b) if so, what safeguards were provided by Government to voters to exercise their franchise?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) According to information received by Government, the underground Nagas tried to persuade the villagers generally not to participate in the bye-elections. A total of 13 constituencies was involved but polling took place in four constituencies. Candidates from constituencies were returned unopposed.

(b) The Government of Nagaland took necessary precautions, including protection of ballot boxes, polling stations and polling officials, for resisting any attempt of the Underground Nagas to disrupt the byeelections. 50 per cent, of the voters participated in the elections.

NON-RECOGNITION OF GOA AS A PART OF INDIA

- *600. SHRI NAND KISHORE BHATT: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) the names of the countries which have not yet recognised Goa as a part of
- (b) whether it is a fact that the reserves of former Government of Goa have been frozen by certain countries and not returned to the Government of India; and
- (c) if so, what steps are being taken to get these reserves released?

- THE MINISTER OF EXTERNAL AFFAIRS (SARDAR SWARAN SINGH):
- (a) United Nations documents recognise Goa as having been nationally united with India. The question of other countries doing so specifically does not arise because Goa is part of India and not a separate State.
- (b) The reserves are held by two foreign banks.
- (c) The question has been taken up with the banks and is now under discussion.

FINANCIAL EDITORS' CONFERENCE

•601. SHRI RAM SINGH: SHRI SUNDER MANI PATEL:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the attention of Government of India has been drawn to a Press Report appearing in the 'March of the Nations (Weekly)' dated the 16th July, 1966 at page 15 alleging that the Financial Editors' Con ference recently held in Delhi with a view to acquaint itself with the impact of devalua tion was provided with large quantities of liquor by Government instead of any publi city material on the subject; and
- (b) if so, the reaction of Government thereto?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI RAJ BAHADUR): (a) Yes, Sir.

(b) The report is not correct. The editors were supplied with publicity material and background notes on Government's economic policies, and they appreciated the opportunity they had to discuss the country's economic problems and Government's policies with Ministers and high officials.

HIMALAYAN FEDERATION BY CHINA

- •602. SHRI M. RUTHNASWAMY: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) whether Government are aware of the Chinese proposal for the formation of an autonomous federation independent of India, of the Himalayan States of Sikkim and Bhutan and certain tracts of the North-East Frontier Agency;

(b) whether Government are aware that the President of the Sikkim National Congress Party stated that in this proposal lay Sikkim's only hope; and

to Questions

(c) if so, what measures Government have taken to counter these moves?

MINISTER OF EXTERNAL AFFAIRS (SARDAR SWARAN SINGH): (a) The Government are not aware of any such Chinese proposal.

- (b) No, Sir.
- (c) Does not arise.

'GHOST' RADIO STATION

- *603. SHRIMATI TARA RAMCHAN-DRA SATHE: Will the Minister of INFOR-MATION AND BROADCASTING be pleased to state:
- (a) whether it is a fact that Pakistan has revived its anti-Indian propaganda through a 'Ghost' Radio Station; and
- (b) if so, what measures Government have taken to counteract the propaganda?

THE MINISTER OF INFORMATION BROADCASTING (SHRI RAJ AND BAHADUR): (a) Since September, 1965, a pirate Radio Station which styles itself as Sada-e-Kashmir has been on the air. From its very inception it has been carrying on extremely anti-Indian propaganda.

(b) Our Station in Srinagar, Jammu and Jullundur take effective steps to counter this propaganda through dignified and well reasoned Programmes in the form of commentaries, talks, dailogues and plays, etc. Whenever necessary, broadcasts by representatives of different communities mentioned in broadcasts from Sada-e-Kashmir Radio, are also arranged to counter its propaganda.

"QAUMI AWAZ"

- •604. SHRI HAYATULLAH ANSARI : Will the Minister of INFORMATION AND BROADCASTING be pleased to state:
- (a) whether it is a fact that two Urdu dailies are being simultaneously published under the same name of "Qaumi Awaz": and
- (b) if so, whether it is a fact that 'Qaumi Awaz' published from Lucknow brought this fact to the notice of the Press Registrar 6 months back?